

# C. A. T. Bench, JAIPUR

Date of Order

Orders O.A. No. 642/92

6

15.10.92

Mr. J. K. Kaushik - counsel for the applicant.  
Mr. Manish Bhandari - counsel for the respondents.

The learned counsel for the applicant states that this O.A. had been filed against reversion of the applicant from the post of PWI Grade-I to PWI Grade-II. The applicant had continued to work as PWI Gr.I in view of the stay order granted by the Tribunal. Subsequently the applicant has been selected to the post of PWI Gr.I on 4.3.92 and ~~promoted by such~~ continued to work. The O.A. has therefore become infructuous. The counsel for the respondents agrees ~~xxxxxx~~ with the factual position. The O.A. is disposed <sup>of</sup> accordingly having become infructuous.

B. B. Mahajan  
(B. B. Mahajan)  
Member (Adm.)

D. L. Mehta  
(D. L. Mehta)  
Vice Chairman.

Cler. sent to both the  
Counsel vide 5688 to 5689  
dated 22/10/92

Pushkar  
24/10/92